

(b) Welfare Ministry's National Overseas Scholarship for Scheduled Castes, Scheduled Tribes etc. students provides for:

(i) Maintenance allowance:

US \$ 5940 per annum for Bachelor's degree in Printing Technology

US \$ 6600 per annum for Master's degree in prescribed courses/ Ph.D.

US \$ 7700 per annum for Post Doctoral research/training.

(ii) Tuition and other compulsory university fee and medical insurance premia, if any;

(iii) Contingency allowance upto US \$ 385 per annum for books/ essential apparatus/study tour/ typing and binding of thesis;

(iv) Upto US \$ 15 to cover incidental journey expenses;

(v) Equipment allowance of Rs. 1100/; and

(vi) Economy air passage from India and back.

Under Dr. Ambedkar Foundation's Overseas Fellowship Scheme, candidates for pursuing Ph.D. and Post Constitutional Studies and Sociology and Post Graduate studies in Law and Constitutional Studies, **irrespective of their caste, creed, religion and race** are provided maintenance allowance of US \$ 8400 per annum, full reimbursement of tuition and other compulsory fees payable to University

abroad, contingency allowance of US \$ 1200 per annum and economy air passage from India and back.

The Department of Education, Ministry of Human Resource Development also administers scholarships/fellowships offered and funded by foreign countries under various Cultural Exchange Programmes and Multilateral agreements. Such scholarships/fellowships funded by donor countries do not provide for any reservation for any category of students/scholars.

[English]

**Purchase of Equipments**

4382. SHRI MOHAN RAWALE:  
SHRI RAJNATH SONKAR  
SHASTRI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there has been reports of alleged irregularities in purchase of equipments worth crores of rupees in the G.B. Pant Hospital, New Delhi;

(b) if so, the details thereof;

(c) whether several documents relating to the purchase of hospital equipments are missing;

(d) if so, the details thereof;

(e) the action taken against the guilty persons involved therein; and

(f) the measures taken/proposed to check such recurrences?

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY

WELFARE (DR. C. SILVERA): (a) and (b). The Government of National Capital Territory of Delhi have reported that various Committee appointed by them have pointed out irregularities to the tune of about Rs. 40 crores in the purchase of equipments etc. during the period from 1988 to 1990.

(c) and (d). The Committee headed by the Dean, Maulana Azad Medical College, had concluded that some 228 files, which were earlier reported missing, had been subsequently re-constructed; it recommended further probe in the matter.

(e) and (f). Government of National Capital Territory of Delhi had suspended the Store Officer and the Pharmacist. The then Medical Superintendent of the hospital has been transferred. The Government of National Capital Territory of Delhi have requested the Union Home Ministry to entrust the investigation of the case to the Central Bureau of Investigation.

#### Bombay and Calcutta Blasts

4383. SHRI SUDHIR SAWANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any assessment has been made of the losses of properties which occurred in the Bombay and Calcutta blasts in March, 1993;

(b) if so, the details thereof;

(c) whether the persons affected have duly been compensated and rehabilitated; and

(d) if so, the details of the compensation provided and the rehabilitation arrangements made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (d). As per information furnished by the State Government of Maharashtra, the estimated loss of property as a result of Bombay blasts is about Rs. 26.00 crores.

#### Details of compensation paid:

No. of persons	Assistance given (Rs. in lakhs)
(1) To heirs of 220 deceased	421.20
(2) To 507 injured persons	27.35
(3) For 609 huts destroyed	16.87
(4) For 41 Houses/Shops destroyed	2.05
<b>Total</b>	<b>467.47 lakhs</b>

Information in respect of Calcutta Bomb blasts will be laid on the Table of the House.

#### Medicinal Plants

4384. PROF. SAVITHRI LAKSHMANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Governmental and non-Governmental organizations engaged in cultivation of Medicinal plants in Kerala under the Central Scheme for Development and Cultivation of Medicinal plants; and

(b) the amount of fund allocated to those Organisations during 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a)